

High Court of Karnataka,
Bengaluru,
Dated: 25th October, 2023

NOTIFICATION NO. HCBB – 258 / 2023

In modification of earlier Notification No. HCBB-247/2023 dated 9th October 2023, the sittings of Hon'ble the Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from 26th October 2023.

Sl. No.	Name of the Hon'ble Judges	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice G.Narendar	2
3	Hon'ble Mr. Justice P.S.Dinesh Kumar	3
4	Hon'ble Mr. Justice K.Somashekar	4
5	Hon'ble Mrs. Justice K.S.Mudagal	5
6	Hon'ble Mr. Justice Sreenivas Harish Kumar	6
7	Hon'ble Dr. Justice H.B.Prabhakara Sastry	7
8	Hon'ble Mr. Justice Krishna S.Dixit	8
9	Hon'ble Mr. Justice S.G.Pandit	9
10	Hon'ble Mr. Justice B.M.Shyam Prasad	10
11	Hon'ble Mr. Justice Mohammad Nawaz	11
12	Hon'ble Mr. Justice H.T.Narendra Prasad	12
13	Hon'ble Mr. Justice S.R.Krishna Kumar	13
14	Hon'ble Mr. Justice Ashok S. Kinagi	14
15	Hon'ble Mr. Justice Suraj Govindaraj	15
16	Hon'ble Mr. Justice Sachin Shankar Magadum	16
17	Hon'ble Mr. Justice N.S.Sanjay Gowda	17
18	Hon'ble Ms. Justice Jyoti Mulimani	18
19	Hon'ble Mr. Justice R.Nataraj	19

20	Hon'ble Mr. Justice Hemant Chandangoudar	20
21	Hon'ble Mr. Justice M.Nagaprasanna	21
22	Hon'ble Mr. Justice E.S.Indiresh	22
23	Hon'ble Mr. Justice Ravi V. Hosmani	23
24	Hon'ble Mr. Justice S.Vishwajith Shetty	24
25	Hon'ble Mrs. Justice Lalitha Kanneganti	25
26	Hon'ble Mr. Justice V.Srishananda	26
27	Hon'ble Mr. Justice Rajendra Badamikar	27
28	Hon'ble Ms. Justice J.M.Khazi	28
29	Hon'ble Mr. Justice C.M.Poonacha	29
30	Hon'ble Mr. Justice Anil B. Katti	30
31	Hon'ble Mr. Justice G.Basavaraja	31
32	Hon'ble Mr. Justice Umesh M. Adiga	32
33	Hon'ble Mr. Justice T.G.Shivashankare Gowda	33
34	Hon'ble Mr. Justice Venkatesh Naik T	34
35	Hon'ble Mr. Justice Rajesh Rai K	35
36	Hon'ble Mr. Justice K.V.Aravind	36

By Order of Hon'ble The Chief Justice

Sd/-

(M.Chandrashekar Reddy)

Registrar (Judicial)

Date: 25.10.2023

HIGH COURT OF KARNATAKA AT BENGALURU
MODIFIED SITTING LIST OF HON'BLE JUDGES WITH SUBJECTS
ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM THURSDAY THE 26th OCTOBER 2023

Priority will be given to old cases

Part A

Sl. No.	SITTINGS AND SUBJECTS	Remarks
1	<p>Hon'ble Mrs. Justice K.S.Mudagal & Hon'ble Mr. Justice K.V.Aravind</p> <p>Regular First Appeals upto 2013 - Admission, Orders and Final Hearing</p> <p>Criminal Appeals (Conviction) - Admission, Orders and Final Hearing</p> <p>Criminal Referred cases - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Ms. Justice J.M.Khazi</p> <p>Criminal Revision Petitions from 2020 onwards - Admission, Orders and Final Hearing</p> <p>Thursday and Friday at 2.30 PM RSAs – Final Hearing as per Advance List No.III</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
3	<p>Hon'ble Mr. Justice Anil B. Katti</p> <p>Criminal Revision Petitions of the years 2018 and 2019 - Admission, Orders and Final Hearing</p> <p>Thursday and Friday at 2.30 PM RFAs – Final Hearing as per Advance List No.IV</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

4	<p>Hon'ble Mr. Justice Venkatesh Naik T</p> <p>Criminal Revision Petitions upto 2017 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
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Part – B

Hon'ble the Chief Justice and Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit Single:

Sl. No.	Names of the Hon'ble Judges	Subjects
1	Hon'ble The Chief Justice	Writ Petition (GM-CPC)
2	Hon'ble Mr. Justice G.Narendar	Writ Petition (GM-CPC)
3	Hon'ble Mr. Justice P.S.Dinesh Kumar	Writ Petition (GM)
4	Hon'ble Mr. Justice K.Somashekar	Criminal Revision Petitions
5	Hon'ble Mrs. Justice K.S.Mudagal	Criminal Appeals
6	Hon'ble Mr. Justice Sreenivas Harish Kumar	Criminal Revision Petitions
7	Hon'ble Mr. Justice Krishna S. Dixit	Writ Petition (GM)
8	Hon'ble Mr. Justice G.Basavaraja	Criminal Appeals
9	Hon'ble Mr. Justice Umesh M. Adiga	Regular First Appeals
10	Hon'ble Mr. Justice T.G.Shivashankare Gowda	MFAs (MV & WC/ECA)
11	Hon'ble Mr. Justice Rajesh Rai K	Criminal Revision Petitions
12	Hon'ble Mr. Justice K.V.Aravind	Writ Petition (GM)

NOTES:

1. **Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.**
2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:
 - (a) **All Criminal Petitions U/s 438, 439 and 482 of Cr. P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4th day from the date of filing.**
 - (b) **All Writ Petitions and Writ Appeals – 5th day from the date of filing.**
 - (c) **All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.

By Order of Hon'ble The Chief Justice

Sd/-

**(M.Chandrashekar Reddy)
Registrar (Judicial)**

Date: 25.10.2023